

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST

DATE: 1st July, 2015
Time: 10:30 AM

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 228/2015 (M.A. No. 597/2015)	Kokaram Yadav & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant
2.	Original Application No. 180/2015	Sushil Raghav Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant
3.	Original Application No. 181/2015 (M.A No. 519/2015 & M.A No. 520/2015)	Kuldeep Nagar Vs Union of India & Ors.	Mr. Sanjay Kumar Pandey, Adv. for Applicant
4.	Original Application No. 183/2015	Nazeer Ahmed Vs Union of India & Ors.	Mr. Ajay Kumar Tiwari, Adv. for Applicant
AFTER NOTICE			
5.	Original Application No. 127/ 2015	Shri Ram Mandal Vs. Smt. Gurumeet Kaur & Anr.	Mr. Sugriva Dubey, Adv. for the Applicant
6.	Original Application No. 149/2015	Jagannath Mane Vs. Union of India & Ors.	Mr. Shekhar Sharma, Adv. For the Applicant Mr. Rajul Shrivastav, Adv. Mr. Vishwender Verma, Adv. for MoEF
7.	M.A. No. 621/2015 & M.A. No. 622/2015 in Original Application No. 34 (T _{HC})/2014	Digvijay Singh Vs. The State of Rajasthan & Ors.	Mr. Hemant Dutt, Adv. for Applicant in M.A. No. 621/2015 & Mr. Vikas Balia, Adv. for Applicant in M.A. No. 622/2015
FOR COMPLETION OF PLEADINGS			
8.	Original Application No.123/2015 (M.A.No.354/2015)	Jai Hind Vs. Central Pollution Control Board & Ors.	Mr. Gaurav Kr. Bansal, Adv. For the Applicant Ms. Savitri Pandey, Ms. Azma Parveen, Adv. for R-2 & 5 Mr. Pradeep Misra, Adv. for R-3 & R-4

9.	Original Application No.132/2015 (M.A.No.385/2015)	M/s Blue Star Finishers Vs. U.P.P.C.B	Mr. M.Z.Chaudhary, Mr. S.A.Zaidi, Ms. Gulnaz Parveen, Advs. For the Applicant Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for R-1
10.	Original Application No.133/2015 (M.A.No.384/2015)	M/s Nisar Sons Vs. U.P.P.C.B	Mr. M.Z.Chaudhary, Mr. S.A.Zaidi, Ms. Gulnaz Parveen, Advs. For the Applicant Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for R-1
11.	Original Application No.64/2015 & M.A.No.189/2015 & M.A.No.353/2015.	Shyam Bihari Dubey & Anr. Vs. State of U.P. & Ors.	Mr. Shyam Bihari Dubey, applicant in Person. Ms. Savitri Pandey and Ms. Azma Parveen, Adv. For R-1 to 5.
FOR HEARING			
12.	Original Application No. 174/2014	Sunder Singh Vs. State of NCT of Delhi & Ors.	Ms. Antima A Bazaz, Adv. For the Applicant. Ms. Mamta Tandon for Mr. V.K. Tandon, Advs. For R-1 to 3 & 5 to 8. Mr. Rajbir Singh, & Ms. Purnima Maheshwari, Adv. For R-4. Mr. H.C.Sukhija, Adv. For R-13. Mr. Suresh Tripathy, Adv. For Delhi Jal Board.
13.	M.A No. 365/2015 in Original Application No. 159/2013.	All India Lokadhikar Sangthan Vs. Govt. of NCT of Delhi & Ors.	Mr. R.S. Jena, Adv. for the applicant in M.A.No.365/2015. Ms. P. Batra Singh, Adv. For R-2. Mr. Dinesh Jindal, Law Officer, for R-3.

DATE: 1st July, 2015
Time: AFTER THE ABOVE BENCH

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

S.NO	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Appeal No. 39/2012 (M.A No. 811/2013) (PH)	Save Mon Region Federation & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta, Adv. for Appellant Mr. Vivek Chib, Adv. for R - 1 Mr. Sanyam Saxena & Mr. Anil Shrivastav, Advs. for R - 2 Mr. Raj Panjwani, Sr. Adv. along with Mr. Raj Panjwani, Sr. Adv. & Mr. Sanjay Upadhyay, Adv. for R – 3 Mr. Anil Shrivastav, Adv., Mr. Sanyam Saxena, Adv. For R-4

For order, cause list and other information please visit our website: www.greentribunal.gov.in